

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA(CAA)/26(CHE)2021
NAME OF THE PETITIONER : Vedha Spinning Mills Private Limited
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232, 234 of CA, 2013

ORDER

Ld. Counsel Mr. M.R. Thiagarajan for the Applicant is present.

At the request of the Counsel for the Applicant, matter is adjourned to
11.08.2021 for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs